

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED THE 25th July, 1984.

NOTIFICATION  
(INCOME-TAX)

No. 5910 (F.No.197/150/82-IT(AI): In exercise of the powers conferred by sub-clause (v) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Immaculate Conception Convent, Coimbatore" for the purpose of the said section for the period covered by the assessment years 1982-83 to 1984-85.

*fell*  
( R. K. TEWARI )

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

- 17ce*
1. The Principal, The Institute of the Franciscan Missionaries of Mary Society No.8, Immaculate Conception Convent, Coimbatore-1.
  2. The Commissioner of Income-tax, Coimbatore, with ref.to his letter C.No.1491(2)/1982-83/CBE dated 4.2.1984.
  3. All Commissioners of Income-tax.
  4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
  5. Director of D&M Services (Income-tax), 1st Floor, Awan-e-Ghalib Mata Sundri Lane, New Delhi (5 copies).
  6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
  7. Comptroller & Auditor General of India, New Delhi (20 copies).
  8. Bulletin Section of Dte. of Ins.(RS&PR), New Delhi (5 copies).
  9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
  10. Shri P.K.Kartha, Jt. Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

*Ata Ram*  
( ATMA RAM )

भारत के राजपत्र के भाग 11, अंक 3(11) में प्रकाशित

भारत  
भारत सरकार  
वित्त मंत्रालय  
राजस्व विभाग

नई दिल्ली, दिनांक 25 अक्टूबर 1984

जीएसटी  
(अप-का)

सं० 5910 [प्रा० सं० 197/150/82-आ० सं० (नि०-1) ] : अप-का अधिनियम,  
1961 (1961 का 43) के धारा 10 के अन्तर्गत (23ग) के उप-अन्तर्गत (IV)  
द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, स्वतन्त्रतया,  
उक्त धारा के अधिनियम, "इम्प्लूमेंटेशन ऑफ़ कल्लेक्ट, कोयम्बतूर" को  
द्वारा निर्धारणार्थ 1982-83 से 1984-85 तक के अंतर्गत जाने वाली अवधि  
के लिए अधिसूचित करती है।

2.10  
( आ० सं० अधिकारी )  
अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,  
भारत सरकार प्रेस,  
रिंग रोड, मन्दापुरी औद्योगिक क्षेत्र,  
(राजौरी गार्डन के पास), नई दिल्ली।

प्रतिलिपि जीके पाठानुसार प्रेषित।

\* शर्मा \*